Annexure

# Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

		Summary of	of claims received	Summary of	claims admitted	Amount of contingent	Amount of claims	Amount of claims under	Details in	
Sr. No.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	claims	rejected	verification	Annexure	Remarks, if any
1	Unpaid insolvency resolution process costs	-	-	-	-	-	-	-		
2	Liquidation costs incurred till date	-	-	-	-	-	=	-		
3	Secured financial creditors	-	•	-	-	-	=	=	1	
4	Unsecured financial creditors	1	70,41,83,070.00	1	35,81,59,855.00	-	34,60,23,215.00	-	2	
5	Operational creditors (Workmen)	-	-	-		-	-	-	3	
6	Operational creditors (Employees)	-	-	-		-	=	-	4	
7	Operational creditors (Government Dues)	3	29,98,17,559.00	3	29,98,17,559.00	-	-	-	5	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	3,52,76,844.00	1	3,47,76,843.94	-	5,00,000.06	-	6	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	14,80,105.00	1	14,80,105.00	-	-	-	7	
	TOTAL	6	1,04,07,57,578.00	6	69,42,34,362.94	-	34,65,23,215.06	-		

## List of Secured financial creditors

													(Ar	mount in ₹)
		Name of creditor	Details of claim received		Details of claim admitted						Amount of any		Amount	
Sl. No	. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be setoff	Amount of claim not admitted	of claim under verificati	Remarks , if any
		Total			-		-	-	-	-	•	-		

## List of Unsecured financial stakeholders (other than financial creditors belonging to any class of creditors)

			Details of claim received			Details	of claim admitt	ed		Amount of	Amount of any		Amount	
Sl.	No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be setoff	Amount of claim not admitted	of claim under verificati	1 ' ' '
	1	AHA Holdings Private Limited	22-02-2023	70,41,83,070	35,81,59,855	Provide Loan to CD	-	No	100.00	-	-	34,60,23,215	-	
		Total		70,41,83,070	35,81,59,855		-		100.00	-	=	34,60,23,215	-	

## List of Operational creditors (Workmen)

Sl. No.	Name of creditor	Details of claim received			Details	Amount of	Amount of any		Amount				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be setoff	Amount of claim not admitted	of claim under verificati	Remarks , if any
	Total		-			-		-	-	-	-	-	

## List of Operational creditors (Employees)

(Amount in ₹)

		Name of creditor	Details of claim received			Details		Amount of	Amount of any		Amount			
Sl. No.	. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC		mutual dues, that may be setoff	Amount of claim not admitted	of claim under verificati	, if any
		Total		-			-		-	-	-	-	-	

#### List of Operational creditors (Government Dues)

		Details o	f claim received		Details	of claim admitt	ed		Amount of	Amount of any		Amount	
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC		mutual dues, that may be setoff	Amount of claim not admitted	of claim under verificati	, if any
1	Assistant Commissioner, Division-VII, CGST, Ahmedabad South	25.10.2021	19,14,04,682.00	19,14,04,682.00	Government Dues	-	No	-	-	-	-	-	-
1 2	The Assistant Commissioner of State Tax Unit-5	09.02.2023	63,56,970.00	63,56,970.00	Government Dues	-	No	-	-	-	-	-	-
3	Department of Telecommunications (Gunjan Bharti Mishra)	20.03.2023	10,20,55,907.00	10,20,55,907.00	Government Dues	-	No	-	-	-	-	-	-
	Total		29,98,17,559.00	29,98,17,559.00		0		-	0	0	0	-	

## List of Operational creditors (other than Workmen and Employees and Government Dues)

		Details of claim received			Details	of claim admitte	ed		Amount of	Amount of any		Amount	
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be setoff	Amount of claim not admitted	of claim under verificati	, if any
1	Spidigo Net Private Limited (Merged with Sadhana Nitro Chem Limited)	28-02-2023	3,52,76,844	3,47,76,844	Services proivded	-	No	-	-	-	5,00,000	-	
	Total	•	3,52,76,844	3,47,76,844		-		-	-	-	5,00,000	-	

List of Other creditors, if any, (other than financial creditors and operational creditors)

			Details of claim received		Details of claim admitted						Amount of Amount of any		Amount	1 1
SI. N	l. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be setoff	admitted	of claim under verificati	Remarks , if any
	1 1	Employees' Provident Fund Organisation	01-03-2023	14,80,105.00	14,80,105.00	EPFO Dues	-	No	-	-	-	-	-	
		Total		14,80,105.00	14,80,105.00		-		-	-	-	-		